


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 316/9/HDB/2018
NAME OF THE COMPANY	Suvarna Rotoprint Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Packing Industries
NAME OF THE RESPONDENT(S)	Suvarna Rotoprint Tech Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	rajeevratnaadvocate@gmail.com 9533631522	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.S.Rajeev Ratna present for Petitioner.

Petitioner filed proof of despatch of copy of petition on Respondent.

None appeared for Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Respondent shall file counter within two weeks serving a copy in advance to the Petitioner and file proof of service.

List the matter on 08.08.2018.


MEMBER JUDICIAL